

WRITTEN ANSWERS TO QUESTIONS

BASIC EDUCATION

*1655. **Prof. Agarwal:** Will the Minister of Education be pleased to state when do the Government of India intend introducing Basic Education in all the Centrally Administered States?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): As and when funds are available.

FOODSTUFFS FOR DEFENCE SERVICES

385. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) what was the amount of various food-stuffs supplied to the Defence Services in 1950-51 and 1951-52;

(b) how much of the food-stuff was (i) purchased from indigenous sources; (ii) from imports; (iii) from the voluntary production of the military personnel; and

(c) how much has been demanded for 1952-53?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). It is not in the public interest to disclose this information.

The percentage of the food-stuffs supplied to the Defence Services from different sources in the year 1950-51 and 1951-52 is however, given below:—

	1950-51	1951-52
(i) Purchased from indigenous sources	46 per cent.	32 per cent.
(ii) From imports	52 per cent.	65 per cent.
(iii) From voluntary production by military personnel	2 per cent.	3 per cent.

INDIAN INSURANCE COMPANIES

386. **Shri Jhunjhunwala:** Will the Minister of Finance be pleased to state:

(a) the total earnings made by the Indian Insurance Companies in insuring imports into India and exports from India during the years 1948, 1949, 1950 and 1951;

(b) the total earnings made by foreign Insurance Companies on the same account during the same period; and

(c) what steps are Government taking to encourage Indian Insurance Companies to earn more foreign exchange?

The Minister of State for Finance (Shri Tyagi): (a) and (b). The particulars are not available.

(c) The Government are granting to Indian Insurers exchange facilities for extension of their operations in foreign countries and names of countries where there is a lucrative field and a potential market for Insurance are communicated to the Insurers.

INDIAN SEA CUSTOMS MANUAL

387. **Shri Jhunjhunwala:** Will the Minister of Finance be pleased to state:

(a) whether the latest available Indian Sea Customs Manual is corrected upto 31st December 1937 only;

(b) whether under Section 204 of the Sea Customs Act, 1878, all rules made under this Act have to be collected, arranged and published at intervals not exceeding two years and sold to the public at a reasonable price; and

(c) if so, the reasons for the non-publication of a subsequent issue of the Indian Sea Customs Manual after the 3rd Edition corrected upto 31st December, 1937?

The Minister of State for Finance (Shri Tyagi): (a) and (c). No, Sir, the latest edition available of the Indian Sea Customs Manual was published in 1941, corrected up to the 31st June 1940. This edition was issued subsequent to the edition corrected upto the 31st December 1937. Correction slips containing subsequent amendments and additions were issued as priced publications upto 1948. The Manual has not been printed since 1941 owing to war-time restrictions on printing and economy in the use of paper and the general dislocation caused by World War II. Consequent on Partition, many of the rules became redundant, some had to be modified, and others replaced by fresh ones. The rules under this Act brought up to date have now been collected and a revised edition of the Manual is already in the press, and will be published shortly.

(b) Yes, Sir.